## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## LOK SABHA UNSTARRED QUESTION No. 1616 TO BE ANSWERED ON 27.07.2018

#### Utilization of Waste

#### 1616. SHRI G.M. SIDDESHWARA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether about 80 percent of the total 1.7 lakh tonnes of waste generated daily is currently being dumped without processing;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has taken any steps to push for greater use of compost made from city waste for farming and if so, the details thereof;
- (d) whether it is a fact that only two lakh tonnes of compost is sold annually and existing plants with combined 15 lakh tonnes of installed capacity are underutilized; and
- (e) if so, the details thereof and the steps taken by the Government to improve the situation?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

- (a) and (b) The Ministry in supersession of Municipal Solid Waste (Management and Handling) Rules, 2000, has notified the Solid Waste Management Rules, 2016. The Ministry of Housing and Urban Affairs (MoHUA) has the mandate to take periodic review of the overall measures taken by the states and local bodies for improving their solid waste management practices. As per MoHUA Annual Report on implementation of SWM Rules, 2016 for year 2016-17 it is estimated that the total generation of solid waste is approximately 1,50,000 T/day. Approximately 90%(1,35000 MT/day) is collected. Out of the collected waste, 20% (27,000 MT/day) is processed and the remaining 80% (10,8000MT/day) is going to the dumping sites.
- (c) to (e) The Ministry of Chemical & Fertilizers, Department of Fertilizers has approved a policy on promotion of city compost which has been notified by the Department of Fertilizers on 10.02.2017 in which Market Development Assistance of Rs. 1500/-per Metric Ton has been provided for scaling up production and consumption of city compost.

To improve the situation further, the Ministry of Agriculture has dispensed with the requirement of obtaining certificate of manufacture for producing organic/city compost, which was earlier required under Fertilizer (Control) Order, 1985. In order to encourage the sale of City compost at a comparative low price, the Government has notified around 90 units for bulk sale of such compost directly to farmers. Municipalities have also been permitted bulk sale of the City Compost. Further, advertisements for the promotion of the use of City compost has been published in newspapers by Ministry of Agriculture.

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